

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3404  
ANSWERED ON:30.08.2013  
GENERIC DRUGS  
Bhagat Shri Sudarshan;Patil Shri A.T. Nana

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether branded and costly medicines, instead of generic medicines are reportedly being sold at the Medical Stores located in the precincts of All India Institute of Medical Sciences (AIIMS), New Delhi;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any committee has been set up to monitor the sale of medicines at the shops located inside the AIIMS campus;
- (d) if so, the number of complaints received by the said committee; and
- (e) the action taken by the Government against the persons found guilty along with the steps taken by the Government to protect the interests of the patients?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b): The Medical Store (chemist shop) located in the premises of All India Institute of Medical Sciences (AIIMS), New Delhi Hospital stores and sells all types of medicines inter-alia branded, generic branded and generic since as per terms of agreement, it is supposed to give 56% discount on MRP of whichever medicine is prescribed by the treating doctor. The shop is not supposed to substitute the branded or generic medicine and has to give the same item to the patients as prescribed by the treating doctor.
- (c) to (e): A Monitoring Committee has been constituted by AIIMS to ensure compliance with terms and conditions of the agreement by the chemist shop. Whatever complaints have been received by the Monitoring Committee, these have been investigated and appropriate action including financial penalty and / or warning has been imposed upon the chemist shop by the Institute on the basis of the reports of the Monitoring Committee. Till date, five complaints have been received by the Monitoring Committee.